

STATEMENT *re.* AUROVILLE (EM-
ERGENCY PROVISIONS) AMEND-
MENT ORDINANCE, 1987

[English]

THE MINISTER OF HUMAN RE-
SOURCE DEVELOPMENT AND MINI-
STER OF HEALTH AND FAMILY
WELFARE (SHRI P.V. NARASIMHA
RAO) : I beg to lay on the Table an
explanatory statement (Hindi and English
versions) giving reasons for immediate
legislation by the Auroville (Emergency
Provisions) Amendment Ordinance,
1987.

PROF. MADHU DANDAVATE
(Rajapur) : I wish to point out to you—
I don't want to speak on that—rulings
given by various Speakers that on the eve
of the session, the habit of issuing
Ordinance should not be resorted to.

MR. DEPUTY SPEAKER : That
item is over.

PROF. MADHU DANDAVATE :
But no one is taking note of that.

SHRI P.V. NARASIMHA RAO : I
will explain all the circumstances when
the Bill comes up for discussion.

PROF. MADHU DANDAVATE : At
least take note of that.

SHRI P.V. NARASIMHA RAO : I
have taken note of it.

PROF. MADHU DANDAVATE :
What is the use of Speaker giving ruling
and you people never following it.

SHRI P.V. NARASIMHA RAO : It
is not like that. There are very valid
reasons. I will explain to the House when
it come.

PROF. MADHU DANDAVATE :
You don't exercise your authority, Sir,
and that's why they go on indiscriminately
using their Ordinance-issuing power. You
should at least direct them to lay on the
Table of the House the special reasons as
to why it had to be done.

MR. DEPUTY SPEAKER : Now
matters under Rule 377.

12.25 hrs.

MATTERS UNDER RULE 377

[Translation]

- (i) Need for clearance of M.P. Govern-
ment's request for conversion of
Kalda Tribal Sub-Plan into Micro
Project.

SHRI DAL CHANDER JAIN (Dam-
oh) : Mr. Deputy Speaker, Sir, Panna
district of Madhya Pradesh is a hilly and
backward district. A special adivasi area
called the Kalda region in this district
consists of 117 villages. Besides this there
are clusters of villages of Adivasi Commu-
nities in other areas of this district also.

The work on Kalda Adivasi sub-plan
has been going on for the last 5 years
but its result is as good as a drop in the
ocean.

A proposal to change the Kalda Tri-
bal Sub-Plan into a micro project for
economic development of the Adivasis in
this district has been sent to the Govern-
ment of India for their approval. It may
please be sanctioned at an early date.

[English]

- (ii) Demand for directing the Archaeolo-
gical Survey of India to complete the
deplastering of the Jagannath Temple
in a scientific manner to save it from
further deterioration.

SHRIMATI JAYANTI PATNAIK
(Cuttack) : Sir, it is matter of great con-
cern that the world-famous Jaganath
temple, a majestic 65-metre high structure
built in the 12th Century A.D. with all
the richness and plasticity of Kalinga style
of architecture is threatened with a
huge load of dead plaster. It's swirlings
pinnacle, commanding the landscape for
miles around, attracts innumerable tourists
and devotees to the ancient pilgrim centre
of Srikshetra, the holiest of all the
sacred centres in the country. But due
to poor maintenance, unscientific repair
over the years and slow progress of
conservation by the Archaeological Survey
of India, it is falling apart.